### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## RAJYA SABHA UNSTARRED QUESTION NO. 121 TO BE ANSWERED ON 17.07.2017

#### **COVERAGE OF NSAP**

#### 121. SHRI DEREK O' BRIEN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of persons eligible for benefits under National Social Assistance Programme (NSAP), as per the SocioEconomic and Caste Census (SECC) data, and how many of them are currently not recognized as beneficiaries thereunder;
- (b) whether Government intends to identify beneficiaries for NSAP from SECC records and if so, by when this is likely to be implemented;
- (c) the increase in funds required for inclusion of eligible beneficiaries as under SECC data;
- (d) whether Government intends to include widows between age of 18-39 years for widow pension under NSAP and if not, the reasons therefor?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): Eligible beneficiaries under National Social Assistance Programme(NSAP) are identified by respective States/Union Territories on the basis of Below Poverty Line(BPL) list. Shifting to Socio Economic and Caste Census (SECC) based identification of beneficiaries and changes in various criteria including for widow pension is contingent upon wide stakeholder consultations. For facilitating the same a concept note has been prepared.

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